

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 35/(MAH)/2016
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.06.2017

NAME OF THE PARTIES: M/s. IL & FS Maritime Infrastructure Company Limited
V/s.
M/s. Balaji Infra Projects Limited & Ors.

SECTION OF THE COMPANIES ACT: 213, 241-242 & 59 of the Companies
Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Nirav Shah IB Little & Co.	Advocate	

ORDER

CP 35/213,241-242 & 59/ NCLT/MB/MAH/2016

At request of the Petitioner Counsel and the Respondent Counsel, list this matter for
reporting settlement on 10.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)